

and gold so far by way of seizure by the Customs and the Income-tax authorities during the last three months; and

(b) the action taken by Government thereon?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) During the period December, 1966 and January and February, 1967, the unaccounted money unearthed in terms of cash and gold by way of seizure by the Income-tax authorities is

Cash	Rs 9,73,937
Gold (including jewellery)	Rs 1,33,835

The Customs authorities, during the same period, have seized gold as being smuggled and currency as being the sale proceeds of smuggled goods as under

Gold (approx)	740 K Gs
Currency	Rs 47,87,459

(b) On the Income-tax side, the investigations are in progress. On the Customs side the adjudication and prosecution proceedings are in progress.

#### Pay Scales of Central and State Government Employees

198 Shri Shri Chand Goel. Will the Minister of Finance be pleased to state the scales of pay and allowances admissible to the Central Government Employees i.e. Class IV employees, Lower Division Clerks, Upper Division Clerks, Assistants and the Gazetted Officers along with the scales of pay and allowances admissible to the State Governments employees in the similar grades?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): The information is being compiled and will be placed on the Table of the House in due course.

#### House Building Loans

199. Shri Shri Chand Goel: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Central Government floated any major scheme last year or during the current year for providing plots of land and for giving house building loans to Class IV employees, Lower Division Clerks, Upper Division Clerks and Assistants;

(b) if so, the details thereof; and

(c) the steps, if any, being taken to provide this basic need of life to its employees?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) The Central Government introduced the Land Acquisition and Development Scheme in 1959 and the House Building Advances Scheme in 1956 for these purposes.

(b) and (c). The Land Acquisition and Development Scheme envisages long-term loan assistance to State Government for financing bulk acquisition and development of land with a view to providing house sites at reasonable prices to the general public including Central Government servants. The House building Advances Scheme provides for giving long term loans to Central Government servants of amounts not exceeding 36 times their pay, subject to a maximum of Rs 25,000 for the construction of houses. It also provides for the grant of advances up to Rs 4,800 to low-paid Central Government servants, irrespective of their pay, to enable them to build modest houses for their residence.

#### Family Planning

200 Shri Shri Chand Goel: Shrimati Sushila Behatgi:

Will the Minister of Health and Family Planning be pleased to state:

(a) the rate of growth of population in the country during the last five years, year-wise;